

(c) whether Government propose to bring a new legislation for safety in coal mines?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI SYED SHAHNAWAZ HUSSAIN): (a) to (c) The Central Government with an IDA credit, had engaged the Tata Energy Research Institute (TERI) India and The International Mining Consultants Limited (IMCL) U.K. jointly to study the regulatory frame work of the coal industry in India and make recommendations for improving the domestic regulatory frameworks to promote international best practices in the sector. The report submitted by the consultants covered all the areas in the coal mining sector including safety, wherein the following recommendations were made in regard to enactment of a legislation for dealing with safety in coal mines:—

(i) A new Mines Act be drafted to incorporate "Duty of Care" principles in respect of "Employer, Employee" and "Manufacturer / Supplier" of a plant / machinery / equipment etc. in a mine so that the responsibility of conducting operations in the mine safely rests squarely on the Employer (with mandatory inputs and assistance from the employees and manufacturer/supplier of a plant/machinery/equipment, etc. in a mine). (ii) A reassessment of safety policies be undertaken and that new policies and legislation be formulated with a time bound strategy for reduction of accidents and fatalities in coal mines.

(iii) The Mines Act should be redrafted and so rewritten that it imposes total responsibility of operation, safety and health onto the management with minimum regulation and control by the enforcing agencies. It should provide more flexibility to the owner and the manager in managing the mine. This will not only increase efficiency of management but also improve safety status.

Dismissal of tribal workers from Western Coalfields

† 1160. SHRI KAILASH JOSH1: Will the Minister of COAL be pleased to state:

(a) whether Western Coalfields Limited in the district of Betul in Madhya Pradesh is operating nine coal mines where tribal workers have been and are being dismissed from their job by charging them with the allegation of absence;

(b) if so, the total number of persons working in these nine coal mines (mine-wise) and the year-wise and category wise number of employees dismissed in the last five years; and

† Original notice of the question was received in Hindi.

[7th March, 2001]

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(c) the details of the number of permanent employees out of the above dismissed from that job year-wise?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI SYED SHAHNAWAZ HUSSAIN): (a) As reported by Coal India Limited, eight Coal Mines and two central units of WCL are in operation in Betul district of Madhya Pradesh. The employees are dismissed from services on account of long unauthorised absence and habitual absence, only after due compliance of the provisions of the standing orders governing their service conditions, in order to enforce discipline.

(b) The total number of persons working in these Coal mines (Mine-wise), year-wise and category-wise are given in the Statement-I (*See* below). The number of employees dismissed during the last five years in Betul district of M.P. is given in the Statement-II (*See* below).

(c) Number of permanent employees dismissed during the last five years as per standing order in Betul district of M.P. is given below.

1996	1997	1998	1999	2000
37	69	37	45	38

Statement-I

Unit- wise Man power position of Pathakhera area

<i>Unit</i>	1996	1997	1998	1999	2000
PKD-I	1496	1451	1414	1374	1285
PKD-II	1281	1205	1176	1144	1108
SAT-1 & 11	2775	2303	2245	2231	2175
S'PUR	2171	2088	2083	2063	2009
SARNI	796	1064	981	941	935
TAWA I&II	892	913	980	978	1087
CHT-1	386	530	538	537	519
CHP-11	866	961	944	970	951
RWS	229	232	238	245	241
COMMON	468	473	427	417	406
TOTAL	11380	11211	11017	10900	10896

PK.D-1 PATHAKHERA-I. PKD-2 PATHAKHERA-2, SAT-2-SATPURA-2, S'PUR-SHODHAPUR, CHT-I-CHHATTARPUR-I, CHT-2 CHHATTARPUR-2. RWS-REGIONAL WORKSHOP, COMMSERV-COMMON SERVICE

Statement-II

PATHAKHERAAREA

**NUMBER OF EMPLOYEESTERMINATED ON ACCOUNT OF UNAUTHORISED
ABSENCE DURING THE YEAR 1996 TO 2000**

NAME	1996						1997					J998					1999					2000				
OF	M	T	P	B	C		M	T	P	B	C	M	T	P	B	C	M	T	P	B	C	M	T	P	B	C
MINE	R	R	R	D	L		R	R	R	D	L	R	R	R	D	L	R	R	R	D	L	R	R	R	D	L
PKD-1	—	3	2	—	—		—	3	4	3	—	—	—	1	2	—	—	2	—	—	—	—	—	52	3	—
PKD-2	—	!	—	—	—		—	42	—	—	—	—	4	4	—	—	—	2	1	1	—	—	—	—	—	—
SAT-2	—	4	5	2	—		—	13	3	3	—	—	5	3	1	—	—	5	2	2	—	—	—	53	5	—
ST PUR	1	4	—	1	—		—	94	—	—	—	—	2	2	9	—	—	3	2	—	—	—	—	1	5	—
SARNI	—	1	2	—	—		—	1	5	2	—	—	—	2	1	—	—	—	13	1	—	—	—	—	—	—
TAWA	—	4	1	—	—		1	10	—	—	—	—	3	—	—	—	—	5	—	2	—	—	—	14	—	3
CHT-1	—	3	4	—	—		—	5	—	3	—	—	1	9	—	—	—	—	2	15	11	—	—	—	43	1
CHT-2							—	3	2																	
RWS																										
COMM-SERV.																										
TOTAL	1	21	15	3	—		1	48	20	12	—	—	16	21	13	—	—	22	23	18	—	—	—	29	9	18

MR—MONTHLY RATED, TR—TIME RATED, PR—PIECE RATED, BD—BADLI, CL—CASUAL, PKD- 1-PATHAKHERA— 1, PKD-2 PATHAKHERA-2, SAT-2 — SATPURA-2, S'PUR-SHODHAPUR. CHT-1 — CHHATTARPUR—I, CHT-2 CHHATARPUR-2, RWS-REGIONAL WORKSHOP, COMMSERV.-COMMON SERVICE

RAJYA SABHA

[7th March, 2001]